

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 221, 222 of 2016
APPEAL No. 309 of 2016 & IA No. 638 of 2016
APPEAL No. 310 of 2016 & IA No. 639 of 2016
APPEAL No. 317 of 2017 & IA No. 298 of 2017

Dated: 2nd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NOS. 221, 222 of 2016

Savita Oil Technologies Ltd. Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1
Mr. B.C. Thiruvengadam
Ms. Revathi T. for R-2

Appeal No. 309 of 2016 & IA No. 638 of 2016
&
Appeal No. 310 of 2016 & IA No. 639 of 2016

Swastik Construction Services Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam
Ms. Revathi T. for R-2

APPEAL NO. 317 OF 2017 &
IA NO. 298 OF 2017

In the matter of:

M/s Avon Cycles Limited

.... **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. Anantha Narayana M.G. for
Mr. Sridhar Prabhu

Counsel for the Respondent(s)

: Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam
Ms. Revathi T. for R-2

ORDER

We have heard learned counsel for Respondent Nos.1 & 2.

Learned counsel for respondent No.2 may file supplementary written submissions on or before 09.04.2018 after serving copy on the other side.

List the matter for further hearing on **16.04.2018.**

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

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